

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/5841 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the th 12 November, 2021.

Sub: **Commuted leave.**

Ref:- Your letter No. MACT/K-A/2021/377 dtd. 11.11.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted **commuted leave for ten days from 11.11.2021 to 20.11.2021 (sufficing 21.11.2021)**, subject to submission of your duly filled in leave application in prescribed format with Leave Admissibility Report, from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, You have been asked to hand over charge to the District and Sessions Judge, Kamrup, Amingaon.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

5843

Memo NO.HC.VII-123/2003/5842-1 dated 12.11.2021

Copy to.

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Ras